

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH COURT-III**

**Item No.-124**

IA-5384/2020

IN

IB-761(ND)/2018

**IN THE MATTER OF:**

Ms. Sony Pictures Networks India Pvt. Ltd  
Vs.

M/s. Ortel Communication Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 13.04.2021**

**CORAM:**

**SHRI. P.S.N PRASAD ,  
MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA  
MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Bharat Singh, Mr. Suraj Singh, Mr. Santosh Kumar Ray,  
Mr. Sannoyee Chakravorthy and Mr. Rituparna Sanyal,  
Advocates.

For the NSE

: Mr. Sanjay Bhatt Advocate.

For the SEFL

: Mr. Shambo Nandy and Mr. Arijit Mazumdar, Advocates.

For the Reliance Jio

: Mr. Ritin Rai, Sr. Adv; Mr. Raghav Shankar, Adv; Ms. Srideepa  
Bhattacharyya, Adv; Ms. Neha Shivhare, Adv; Ms. Arshiya  
Sharda, Adv; Ms. Gunjan Mathur, Adv.

**ORDER**

Heard the submissions made by both the sides. In view of the submissions made by the Counsels and in view of the NCLAT directions for dispose of the matter, Matter stands adjourned.

List the matter on 4<sup>th</sup> May, 2021.

- Sd. -

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

- Sd. -

(P.S.N PRASAD)  
MEMBER (JUDICIAL)